THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH

Item No.19
IA No.711/2023
In
CP(IB) No20/Chd/Hry/2020
(Admitted)
Under Section 9, 17(1) & 13(2), IBC 2016

In the matter of:-

Overseas Infrastructure Alliance
(India) Pvt. Ltd. …Petitioner/Operational creditor.

Vs.

Mcraygor Mechanicals Pvt. Ltd. …Respondent/Corporate Debtor.

Present:
None for the applicant

IA No.711/2023

This application has been filed by the Interim Resolution Professional for placing on record the report on the Constitution Committee of Creditors along with a list of creditors under Regulation 17(11) and 13(2)(d) of IBBI Regulations, 2016 vide diary No.00739 dated 07.03.2023. The same is taken on record subject to just exceptions and IA No.711/2023 is disposed of accordingly.

Sd/-

(Subrata Kumar Dash)
Member (Technical)

Sd/-

(Harnam Singh Thakur)
Member (Judicial)

March 21, 2023
DS